NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 464/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE PARTIES:

Black Pearl Hotels Pvt. Ltd.

V/s

Planet M Retail Ltd.

SECTION OF THE COMPANIES ACT: 1 & BP Code 2016.

S. No.

DESIGNATION

SIGNATURE

Mr. HATTER HT 7

I/A KEYSTONE FOR 1ETT JUNEAR

LANTHENS

ORDER

CP No. 464/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel is present.

At request, list this matter on 22.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)